

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00143/2019**

Jabalpur, this Thursday, the 14<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sukhram Dhurway, S/o Late Shri Gendhalal, aged about 59 years,  
 Helper Khalasi, R/o – Quarter No.RB/2, P.S.-560-E Teen Bangla, Itarsi  
 (M.P.), Distt. – Hoshangabad (MP) - 461111 -Applicant

**(By Advocate – Smt. Garima Tiwari)**

**V e r s u s**

1. Union of India through the General Manager, Central Railway, Bhusawal Division, Bhusawal Maharastra – 425201.
2. Divisional Railway Manager, Central Railway, Bhusawal Division, Bhusawal Maharastra – 425201.
3. The Account Officer, Central Railway, Railway Board Bhusawal Division, Bhusawal (M.P.) – 425201.
4. The Senior Board Finance Manager, Central Railway, Bhusawal Division, Bhusawal, Maharastra - 425201 - Respondents

**(By Advocate – Shri A.S. Raizada)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to raise the grievances with the respondent department.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-